[ 2687 ]

#### IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

#### FRIDAY, THE FOURTH DAY OF OCTOBER TWO THOUSAND AND TWENTY FOUR

#### PRESENT

#### THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE AND THE HON'BLE SRI JUSTICE N.V.SHRAVAN KUMAR

#### <u>I.A.No.1 of 2023</u> <u>IN</u> <u>CIVIL SUIT No: 14 of 1958</u>

Between :

Kurapati Radha Krishna and others.... Petitioners/ Plaintiffs

Versus

Nawab Rahimuddin Khan (D-16) died per LRs Respondent No.2 Md. Basheeruddin Farooqui and others .... Respondents

Application under Section 148 R/w. Section 151 of Code of Civil Procedure praying that in the circumstances stated in the letter dated 19-08-2023 addressed by Sri Mohammed Nizamuddin, (Retd. District Judge), who was appointed as Receiver – cum- Commissioner in C.S.No. 14 of 1958, the High Court was be pleased to discharge him as Receiver –cum- Commissioner.

The application coming on for hearing, upon perusing the letter dated 19-08-2023 addressed by Sri Mohammed Nizamuddin (Retd. District Judge) to the Registrar (Judicial –I) and the order in Application (SR) No. 32437 of 2021 in C.S.No. 14 of 1958 appointing Sri Mohammed Nizamuddin as Receiver – cum-Commissioner.

The Court made the following order:

This Court vide order dated 08-09-2023 in I.A.No.1 of 2023 appointed Mr.T. Muralidhar and Mr.K.Sanga Reddy, both former District Judges as receivers – cum – commissioner in C.S.No.14 of 1958 and accordingly they have filed report and objections to the report have also been filed and the matter is taken up for final hearing. This Court fixes an amount of Rs.1.5 Lakhs each as remuneration for the receivers - cum – commissioners. Further remuneration, if any, would be considered after passing of final decree.

#### Sd/- K. SRINIVASA RAO JOINT REGISTRAR

#### //TRUE COPY//

# SECTION OFFICER

To,

- 1. Sri T. Muralidhar, Former District Judge R/o. Flat No. 306, H.No. 13-10-95, Vaishnavi Dwivedi Apartments, Near Shiva Ganga Theatre, Gaddiannaram, Hyderabad; PiN: 5000 60 (By Special Messenger)
- 2. Sri K. Sanga Reddy, Former District Judge, R/o. Flat No. 711, Rasun- Ace Elysian, Masjid Banda, Kondapur, Ranga Reddy District, Hyderabad -82 (By Special Messenger)
- 3. The S.O. O.S. Section, High Court for the State of Telangana at Hyderabad.
- 4. Mr. Mohd. Nizamuddin, Former District Judge, H. No. 5-9-349/43/1, Jupally Homes, Yapral, Shaili Gardens, Medchal- Malkajgiri, Telangana.
- 5. Two C.D.Copies.

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# HIGH COURT DATED:04/10/2024

## <u>ORDER</u>

I.A. No. 1 of 2023 In C.S. No. 14 of 1958



## DIRECTION

